

**Notification No.74/ 2022**

**STANDING INSTRUCTIONS – PARTIAL MODIFICATIONS**

The following partial modifications are made in the Standing Instructions in the Principal Seat at Madras **with effect from 28-03-2022**

**Principal Seat at Madras**

- I) The urgent matters pertaining to the Court presided over by Hon'ble Mr. Justice Sathi Kumar Sukumara Kurup be placed before the Court presided over by Hon'ble Mr. Justice M.Nirmal Kumar.
- II) The urgent matters pertaining to the Court presided over by Hon'ble Mr. Justice Mohammed Shaffiq be placed before the Court presided over by Hon'ble Mr. Justice M.S.Ramesh.

// BY ORDER OF THE HON'BLE CHIEF JUSTICE //

HIGH COURT, MADRAS  
DATED : 26-03-2022

REGISTRAR (JUDICIAL)